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## (2024) 11 KAR CK 0015

## Karnataka High Court At Bengaluru

Case No: Regular Second Appeal No. 1359 Of 2019 (DEC/INJ)

Puttathayamma & Others

**APPELLANT** 

۷s

S.M. Krishnaiah

RESPONDENT

Date of Decision: Nov. 21, 2024

Hon'ble Judges: Jyoti Mulimani, J

Bench: Single Bench

**Advocate:** Jayaprakash. R **Final Decision:** Dismissed

## **Judgement**

Jyoti Mulimani, J

Though the matter called twice, the appellants are not represented. When the case is listed and called out, the advocate must be present. The absence

may affect the case.

As could be seen from the daily order sheet, the appeal was listed on 19.01.2024, on that day, there was no representation on behalf of the appellants.

The appeal is listed today. As could be seen from the appeal papers, the appeal is filed in the year 2019. Now we are in the month of November 2024.

The appeal is pending from five years. As already noted above, though the matter called twice, the appellants are not represented. It appears that the

appellants are not interested in prosecuting the appeal. Hence, the Regular Second Appeal is dismissed for non-prosecution.